

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Thursday THE 25th Day Of April 2024
COURT HALL NO.2 SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE
THE HON'BLE JUSTICE M.I.ARUN

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/App'l/Comp. & Adv.	Resp. & Adv.
(MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU) HEARING - INTERLOCUTORY APPLN			
1	EP 15/2023 REG: IA 1/24 FOR DISMISSAL OF ELECTION PETITION FILED BY ADV FOR RESPONDENT (OBJECTION TO IA 1/24 FILED BY ADV FOR PETITIONER) 2) SUBMISSION OF THE PETITIONER REGARDING IA FILED BY THE RESPONDENT UNDER ORDER VII RULE 11 OF CPC 3) RECTIFICATION OF O/O RAISED ON MEMO DTD: 3.1.24 A/W LIST OF DOCUMENTS FILED BY ADV FOR PETITIONER A) PEN DRIVE TO BE MARKED AS CONTINUATION OF ANNEXURE & SAME TO BE ATTESTED BEFORE COMPETENT AUTHORITY & STITCHED WITH SUPPORT OF BACK SHEET B) PAGINATION TO BE GIVEN & INDEX TO BE FILLED UP ACCORDINGLY C) INSTEAD OF MEMO IA TO BE FILED. (SUBMISSION GIVEN TO O/O AT SL. NO. 3 AND OTHER OFFICE OBJN AT SL. NO. 1 & 2 ARE NOT COMPLIED WITH)	(,) <i>PET: SRI. SHASHANKA SREEDHARA SUNIL M V PRIYANKA G & G DEVARAJEGOWDA</i>	<i>JRES: SRI B.Z. ZAMEER AHMED KHAN VIDE COURT ORDER DTD 17.08.23, SHAIK ISMAIL ZABIULLA GOKUL KUMAR S O & CHANDRA L VIJAY KUMAR Y H & MOHAMED RIZWAN AHAMED</i>

(DATE)

FURTHER HEARING

2 WP 16020/2016 (LA, BDA) *PET: SRI. THIMME GOWDA* *RES: THE STATE OF KARNATAKA AND OTHERS*
(DATE) *RAJESHWARA P N* **AGA FOR R1**
B VACHAN FOR R2 & 3
(NOC NOT OBTAINED, VK
RETURNED)

Connected With

- 2.1 WP 32475/2016 (LA, BDA) *PET: HANUMANARASAMMA L VENKATARAMA REDDY* *RES: THE STATE OF KARNATAKA AND OTHERS*
A/W NON FILING OF **AGA FOR R1**
AFFIDAVIT BY ADV FOR *RAJESHWARA P N (NOC)* *SRINIVAS BHAT FOR R2*
R2 & R3 V/O DTD: *& R3*
07/02/24
(ADV FOR R2 & R3 HAS
FILED DOCUMENTS &
SAME IS K/B)
(DATE)
- 2.2 WP 32476/2016 (LA, BDA) *PET: HANUMANTHRAYAPPARES: THE STATE OF KARNATAKA AND OTHERS*
A/W NON FILING OF *RAJESHWARA P N*
AFFIDAVIT BY ADV FOR
R2 & R3 V/O DTD: *AGA FOR R1*
07/02/24 *A LOKANATH FOR R2 &*
R3
N R GIRISHA FOR R2 &
R3 (NOC NOT OBTAINED)
- 2.3 WP 33208/2016 (LA, BDA) *PET: MOODALAPPA* *RES: THE STATE OF KARNATAKA AND OTHERS*
A/W NON FILING OF **AGA FOR R1**
AFFIDAVIT BY ADV FOR *RAJESHWARA P N* *B S SACHIN FOR R2 &*
R2 & R3 V/O DTD *R3*
7/2/24
2) IA 1/22 FOR
BRINGING LR'S OF
DECEASED PETITIONER
FILED BY ADV FOR
PETITIONER

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